

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 509/2017 in  
O.A. No. 2126/2016

New Delhi, this the 10<sup>th</sup> day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ms. Usha Rani, Aged 31 years,  
D/o Shri Braham Dev,  
R/o H.No. 15, Nawada Village,  
Near Govt. Dispensary, Uttam Nagar,  
New Delhi-110059. .. Petitioner

(By Advocate : Shri B.K. Berera)

Versus

1. Smt. Punya Salila Srivastava,  
Secretary,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Delhi. .. Respondents
2. Shri Ashish Chander Verma, Chairman,  
Delhi Subordinate Services Selection Board,  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092. .. Respondents

(By Advocate : Ms. Sangita Rai with Shri Pradeep Singh Tomar)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that  
the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged.

**(Nita Chowdhury)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

/Jyoti /